

(f) the number of persons who got jobs among those rendered surplus; and

(g) whether the Damodar Valley Corporation has any method of follow up of those rendered surplus?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 5,442 including Contractors' labour.

(b) 2417.

(c) 9367 including Contractors' labour.

(d) 6000.

(e) The DVC cannot give any such assurance. The Ministry are, however, exploring all possible avenues of securing alternative employment for the surplus technical personnel.

(f) 42.

(g) Yes.

PEACEFUL USES OF ATOMIC ENERGY

178. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:
Shri Krishnacharya Joshi:

Will the **Prime Minister** be pleased to state:

(a) whether the Government of India have entered into Agreements with the Governments of other countries for sharing the secrets of Atomic Research for peaceful use; and

(b) if so, the names of those countries?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) India is in close touch with other countries for co-operation and collaboration in atomic research and has formal agreements with some of them.

(b) The countries concerned include Canada, France, Norway, U.K. and U.S.A.

REHABILITATION OF DISPLACED PERSONS IN PEPSU

179. **Shri D. C. Sharma:** Will the Minister of **Rehabilitation** be pleased to state the amount spent so far on the rehabilitation of displaced persons in the PEPSU?

The Ministry of Rehabilitation (Shri Mehr Chand Khanna): The collection of this information, which is not readily available, will involve time and labour not commensurate with the results to be achieved.

SINDRI FERTILIZER FACTORY

180. **Shri D. C. Sharma:** Will the Minister of **Production** be pleased to state the number of foreigners employed at present in the various departments of Sindri Fertilizer Factory?

The Minister of Production (Shri K. C. Reddy): One.

PROHIBITION ENQUIRY COMMITTEE REPORT

181. **Shri Kamath:** Will the Minister of **Planning** be pleased to state:

(a) whether all State Governments have expressed their views on the report of the Prohibition Enquiry committee; and

(b) if so, the reaction of each of the State Governments thereto?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, except the State Government of Orissa.

(b) A summary of views is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 47.]

HINDUSTAN MOTOR CARS

182. **Th. Lakshman Singh Charak:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of Hindustan Motor Cars exported in the years 1954 and 1955; and

(b) the names of the countries to which these cars have been exported?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). There were no commercial exports in 1954 and 1955 of Hindustan Motorcars.

MOTOR CARS

183. **Shri M. S. Gurupadaswamy:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of cars of various types manufactured and imported